## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/31/2017

NAME OF THE PETITIONER(S)

: M. MUTHUKARUPPAN

NAME OF THE RESPONDENT(S)

: MADRAS RACE CLUB

UNDER SECTION

: 97 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Carry Land Applicat

AR. RAMANATHA Peritora Venkoliswaran A Periti Mohon

## **ORDER**

Mr. AR.Ramanathan Counsel for Petitioner present. Ms. Pavitra Venkateswaran and Mr. Preethi Mohan, Counsels for Respondent present. Heard the arguments of both the parties. However, both the counsels prayed for time to submit further arguments. Put up on 12.07.2017 at 10.30 A.M.

( - Unipager glam. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER'(JUDICIAL)

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